

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020**
Onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in
the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9,
CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
DAILY CAUSE LIST DATED 16.01.2020 (THURSDAY)
COURT III
11:45 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt Ltd. With	Vinod Kumar Mahajan	Anurag
2.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt Ltd.	Vinod Kumar Mahajan	Anurag
3.	Comp. App. (AT) (Ins) No. 940 of 2019	Saurav Mukherjee. Vs. Oriental Bank of Commerce & Anr. With	Vikas Mehta	Sanam Siddiqui- R1 Karan Gandhi-R2
4.	Comp. App. (AT) (Ins) No. 941 of 2019	Goodwill Tracon Pvt. Ltd. Vs. Oriental Bank of Commerce & Anr.	Shakeel Ahmed	Ankit Raj-R1 Prashant Kumar- R2
5.	Comp. App. (AT) (Ins) No. 1011 of 2019	Reliance Asset Reconstruction Company Ltd. Vs. Hotel Poonja International Pvt Ltd.	Akhilesh	Abdul Azeen

6.	Comp. App. (AT) (Ins) No. 1022 of 2019	Qutab Realcon Pvt Ltd. Vs. Ramria Associates Pvt Ltd.	Anurag Bhatt	Siddharth Mittal
7.	Comp. App. (AT) (Ins) No. 1194 of 2019	Tarun International Ltd. Vs. Vikram Bajaj (RP for Anil Special Steel Industries Ltd) & Ors.	Praveen Kumar Sharma	Abhishek Anand- R1 Gaurav Bharadwaj-R2 Ankit Singal-R4 Harish Kr. Tripathi-R5
8.	Comp. App. (AT) (Ins) No. 1357 of 2019	Indian Bank. Vs. Arun Kumar Goel & Anr.	Milind Garg	Abhishek Anand Honey Satpal-R2
9.	Comp. App (AT) (Ins) No. 1359 of 2019	Abhishek Soin Vs. State Bank of India & Ors.	Rohit Suri	Sangeeta Singh-R1 Abhishek Anand- RP
10.	Comp. App. (AT) (Ins) No. 1446 of 2019	MB Power (Madhya Pradesh) Ltd. Vs. Savan Godiawala Liquidator of Lanco Infratech Ltd.	Varsha Banerjee	
11.	Comp. App. (AT) (Ins) No. 1489 of 2019	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt Ltd & Ors	Ankur Kashyap	
12.	Comp. App. (AT) (Ins) No. 1496 of 2019	Durga Prasad Agarwal & Anr. Vs. Limtex Tea & Industries Ltd. & Anr.	Suhita Mukhopadhyay	
13.	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd. & Ors. With	D.Abhinav Rao	Mahesh Agarwal
14.	Comp. App (AT) No. 148 of 2019	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal
15.	Comp. App. (AT) No. 359 of 2019	Danesa Raghulal Vs. T.R. Venugopal With	Y. Arunagiri	S & M Associates
16.	Comp. App. (AT) No. 361 of 2019	Danesa Raghulal Vs. T.R. Venugopal With	Y. Arunagiri	S & M Associates

17.	Comp. App. (AT) No. 362 of 2019	Danesa Raghulal Vs. T.R. Venugopal With	Y. Arunagiri	S & M Associates
18.	Comp. App. (AT) No. 363 of 2019	Jitendra Virwani Vs. MRO TEK Reality Ltd. & Ors.	Manisha Chaudhary	Rajiv Yadav

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**